

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B.SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Civil) No(s).3476/2005

STATE OF KERALA & ORS.

Petitioner(s)

VERSUS

K.V. PETER & ANR.

Respondent(s)

(With prayer for interim relief and office report )

WITH SLP(C) NO. 3525 of 2005

(With prayer for interim relief and office report)

SLP(C) NO. 4110 of 2005

(With prayer for interim relief and office report)

SLP(C) NO. 4706 of 2005

(With prayer for interim relief and office report)

Date: 16/05/2007 This Petition was called on for hearing today.

For Petitioner(s)

Mr.P.V.Dinesh,Adv.

Mr M.P.Vinod, Adv.

For Respondent(s)

Mr. Romy Chacko, Adv.

UPON hearing counsel the Court made the following

O R D E R

The petitioner in SLP(C) No. 3476/2005 is granted three weeks' time more,

as last chance, to comply with the office report.

List again on 1.8.2007.

(B.SUDHEENDRA KUMAR)

Registrar

hj